NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI BENCH

Item No. 11
IA 107/2023 IN CP/3638(MB)2018

CORAM:

MS. ANU JAGMOHAN SINGH	**SHRI. H. V. SUBBA RAO**
HON'BLE MEMBER (T)	**HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING ON **19.06.2023.**

NAME OF THE PARTIES: **UNION OF INDIA**
VS
INFRASTRUCTURE LEASING
AND FINANCIAL SERVICES LTD. & ORS

Section 241-242 of the Companies Act, 2013

ORDER

Mr. Amir Arsiwala Ld. Counsel appearing for the applicant in IN P 5/2023 is present. Shwetank Nigam Ld. Counsel appearing for the Respondent no 4 is present. Mr. Animesh Bishta Ld. Counsel appearing for the Respondent's no's 1 & 2 is present.

IA 107/2023

This is an application filed by the applicant for urgent listing of the IA 31/2023. The Judicial Member is holding charge of Court Room No. III and as the next date is less than one month, the above Interlocutory application No. 107/2023 is rejected.

Sd/-	**Sd/-**
ANU JAGMOHAN SINGH	**H. V. SUBBA RAO**
MEMBER (TECHNICAL)	**MEMBER (JUDICIAL)**

Jagdish